

and Madras/Vishakhapatnam upto the end of November, 1964?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) and (b) Negotiations on the question of repatriation of assets left behind by the Indians in Burma are still going on.

(c) Twenty-eight.

ARMY OFFICERS SELECTED FOR I.A.S.

\*747. SHRI RAM SINGH: Will the Minister of DEFENCE be pleased to state:

(a) the number of service officers of various ranks, selected in 1946 for recruitment to war reserved vacancies in the IAS and still serving in the Armed Forces; and

(b) how many such officers have stayed in the services on their own and how many have not been permitted to go over to the civil service?

THE MINISTER OF DEFENCE (SHRI Y. B. CHAVAN): (a) and (b) The information is being collected and it will be laid on the Table of the House, when available.

CONCENTRATION OF PAK FORCES ALONG  
CEASE-FIRE LINE

\*748. { SHRI SITARAM JAIPURIA:  
          SHRI R. S. KHANDEKAR:

Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that Pakistani troops have been concentrating along the cease-fire line in Kashmir during the months of November and December, 1964.

(b) if so, whether it is a fact that Pakistani troops have violated the cease-fire line many times during this period; and

(c) what steps are being taken to check such frequent violations?

THE MINISTER OF DEFENCE (SHRI Y. B. CHAVAN): (a) There has been

a gradual move forward of the Pakistan/Pakistan-occupied-Kashmir troops along the Cease-fire line during November and December 1964. However, no fresh induction of troops in the Pakistan-occupied-Kashmir area has been reported.

(b) Yes, Sir.

(c) Our Security Forces patrol the Cease-fire line to check and prevent intrusions. In the case of firing by Pakistan/Pakistan-occupied-Kashmir troops, our Security Forces return the fire whenever necessary. Besides, all Cease-fire violations are brought to the notice of the U.N. Military Observers.

EMPLOYEES OF DIBANG VALLEY IN  
LOHIT FRONTIER DIVISION

\*749. { SHRI NIREN GHOSH:  
          SHRI M. BASAVAPUNNAIAH:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that Government have received a memorandum from the lower grade employees of Dibang Valley in Lohit Frontier Division of N.E.F.A. regarding their living conditions; and

(b) if so, what steps Government have taken to ameliorate their grievances?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI N. MENON): (a) Yes.

(b) The grievance of the employees was that their salaries were not being disbursed regularly. Setting up of a separate Treasury for the Dibang Valley has been sanctioned and it is expected to have started functioning already. Besides this, the Administration are trying to overcome the delays in making regular payments to staff resulting from bad communications, difficulties of transport, and difficulties of providing cash escorts. The Assistant Political Officer, Dibang